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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/13/2016
NAME OF THE PETITIONER(S) : Mr. Sankara Narayanan Subha Sundar
NAME OF THE RESPONDENT(S) : M/s Nal Unavu Foods Private Limited & 2 Others
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	C. K. RIJU	PRACTISING COMPANY SECRETARY	
		REPRESENTATION BY WHOM	PETITIONER

CS. C. K. RIJU
PRACTISING COMPANY
SECRETARY

PETITIONER

[Signature]

ORDER

PCS representing the petitioner present. He made submissions in support of his petition. After hearing arguments and perusal of the record, it appears that the petitioner is in a position to establish a prima facie case for admission. The petition is admitted for hearing. The Registry is directed to issue notice to the respondents. Put up on 12.01.2017 @ 10.30 AM.

[Signature]
CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)

[Signature]
K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)